

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No202  
CP(IB) 638 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Krishna Textile

.....Applicant

V/s

Bharat Trade Link Pvt Ltd

.....Respondent

**Order delivered on ..19/01/2023**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:

For the Respondent

: Ms. Komal Khatri, Adv. for Mr. Digant Kakkad, Adv.

**ORDER**

Due to paucity of time, as the Hon'ble Members held other Benches, matter stands adjourned to 24.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**